

Note :— 1.Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 13th OCTOBER, 2015

DIVISION BENCHES

- | | |
|---|---|
| 1. Hon'ble The Acting Chief Justice &
Hon'ble Mr. Justice Chakradhari Sharan Singh | I. CWJC - Relating to PIL
II (a). CWJC - Relating to Validity of Acts
(b). CWJC - Relating to State excise, Central Taxation etc.
(c). CWJC - Relating to Judicial Service
(d). LPA (2014 & 2015)
(e). Original Criminal Misc.(D.B.)
(f). Civil Review (D.B.)— Orders, Admission & Hearing
III.Cr. Appeal (D.B.)— Orders & Admission
IV.Cr. Appeal (D.B.)— old matters— Hearing
V. Any other civil matters not assigned to any other D.B.
VI.Cr. W. J. C. — Habeas corpus(D.B.) other than B.C.C. Act
— Orders, Admission & Hearing. |
| 2. Hon'ble Mr. Justice V.N. Sinha &
Hon'ble Mr. Justice Rakesh Kumar | At 10.30 A.M. -I. Cr. Appeal (D.B.) (Old Matters) — Hearing
II. Cr. Appeal (D.B.) (Custody matter)—Hearing (From 2009 to 2011)
III. Death Referen ce- Hearing |
| 3. Hon'ble Mr. Justice Navaniti Prasad Singh &
Hon'ble Justice Smt. Nilu Agrawal | At 10.30 A.M.—LPA (upto 2013)—Orders, Admission & Hearing
At 2.15 PM.—CWJC—CAT Matters—Orders, Admission & Hearing. |
| 4. Hon'ble Mr. Justice Ramesh Kumar Datta &
Hon'ble Mr. Justice Sudhir Singh | I.—CWJC (State Taxation Matters) / M. A. (Taxation) —
Orders, Admission & Hearing
II. M.A. (Family Court Matters) Orders, Admission & Hearing
III. MJC (D.B.)— Orders, Admission & Hearing
IV.Cr. W. J. C. — Habeas corpus(D.B.) -B.C.C. Act— Orders,
Admission & Hearing. |
| 5. Hon'ble Justice Smt. Anjana Prakash &
Hon'ble Mr. Justice Rajendra Kumar Mishra | 2nd half—Criminal Appeals(D.B.) (Custody matters)-Orders & Hearing
(From 2012 to 2015) |

CIVIL & CRIMINAL SINGLE BENCHES

1. Hon'ble The Acting Chief Justice At 3.30 P.M. —Criminal Misc. Matters under Section 439 Cr. P.C. (Fresh Cases)
2. Hon'ble Mr. Justice V.N. Sinha At 2.15 P.M. —Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases) & Tiedup Matters
3. Hon'ble Mr. Justice Samarendra Pratap Singh 1st half-Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)
2nd half -CWJC — Group —V (Electricity Act, Freedom fighter , Stamp Act, E.C. Act, Indira Vikas / Jawahar Rojgar / Notified Area, Arbitration/ S.F.C/ Citizenship, Pollution / Foreigners Act — Orders, Admission & Hearing
Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity inService , Pay Scale, Reservation , Regularization, Promotion ,Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2013)
4. Hon'ble Mr. Justice Ajay Kumar Tripathi Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity inService , Pay Scale, Reservation , Regularization, Promotion ,Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2014 & 2015)
Group -II — Education Matters, other service matters — Orders , Admission & Hearing (From 2013)
5. Hon'ble Mr. Justice Mihir Kumar Jha 1st half —Group — II — (Compulsory retirement , Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders , Admission & Hearing
2nd half —Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
6. Hon'ble Mr. Justice Kishore K. Mandal 1st half—Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)
2nd half - Group — V I. (other un categorized Misc. matters,) — Orders , Admission & Hearing
II. Election Petitions
7. Hon'ble Mr. Justice Dr. Ravi Ranjan Group — V - Religioust Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act - Orders , Admission & Hearing
Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity inService , Pay Scale, Reservation , Regularization, Promotion ,Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (Up to 2010)
8. Hon'ble Justice Smt. Anjana Prakash 1st half — I.Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)
II.Criminal Misc. Matters under Section 482 Cr. P.C. (Upto 2014) - Orders , Admission & Hearing
III. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing.
IV— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned

- to any other Bench.— Orders , Admission & Hearing
9. Hon'ble Mr. Justice Jyoti Saran
 CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad, Gram panchayat Matters, PRDA, —Orders ,Admission & Hearing and
 II. Election matters Relating to Cooperative matters,Gram panchayat Zila Parishad, Municipal Corporation & University,
 III.Others election related matters except election petition relating to MLAs/ MPs.—Orders, Admission & Hearing
 IV. CWJC — Group—IV—Orders, Admission & Hearing (2015)
10. Hon'ble Mr. Justice Rakesh Kumar
 2nd half Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone , B.B.C. Act.) Orders , Admission & Hearing
 Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion ,Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2011 & 2012)
 Group -II — Education Matters, other service matters — Orders , Admission & Hearing (Up to 2012)
11. Hon'ble Mr. Justice Birendra Prasad Verma
 CWJC —Group — III —Orders , Admission & Hearing
12. Hon'ble Mr. Justice Dinesh Kumar Singh
 Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)
13. Hon'ble Mr. Justice Gopal Prasad
 Criminal Appeal (S.J.) including Custody matters — Hearing
14. Hon'ble Mr. Justice Mungeshwar Sahoo
 1st half - Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh cases)
 2nd half - F. A. — Order and Hearing (From 1984 to 1989)
15. Hon'ble Mr. Justice Hemant Kumar Srivastava
 Criminal Misc. Matters under Section 439 Cr. P.C. (old cases)
16. Hon'ble Mr. Justice V. Nath
 I. Second Appeals — Order , Admission & Hearing
 Civil Revision —Orders, Admission & Hearing.
 II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.
17. Hon'ble Mr. Justice Shivaji Pandey
 1st half —Miscellaneous Appeals — Orders, Admission & Hearing.
 2nd half—MJC.— Orders, Admission & Hearing.
 Testamentary cases / Suits — Orders, Admission & Hearing (on Thursday 2nd half)
 Company Petition & Company application— Orders, Admission & Hearing
 Other Civil matters not assigned to any other Bench — Orders, Admission & Hearing.
18. Hon'ble Mr. Justice Ashwani Kumar Singh
 I.Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)
 II. Criminal Appeal, Govt. Appeal, SLA against Acquittal (S.J.)— Orders & Admission
 III. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. — Orders, Admission & Hearing.
 IV.Criminal Misc. Matters under Section 482 Cr. P.C. (2015) — Orders, Admission & Hearing
 V.Cr. WJC (S.J.) — Orders , Admission & Hearing
19. Hon'ble Mr. Justice Vikash Jain
 I. CWJC —Group—IV—Orders, Admission & Hearing (Up to 2014)
 II. Matters arising from DRT — Orders, Admission & Hearing
 III. Request Cases — Orders, Admission & Hearing

20. Hon'ble Mr. Justice Ahsanuddin Amanullah
1st half -Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)
2nd half -- I. CWJC- Retirement benefit (State Govt. Services) — Orders, Admission & Hearing
II. CWJC — Retirement benefit (Body Corporate/ Municipal Corporation Services etc.)— Orders, Admission & Hearing
III. CWJC—Retirement benefit (University and others.— Orders, Admission & Hearing
21. Hon'ble Mr. Justice Aditya Kumar Trivedi
1st half - I. F. A. — Order and Hearing (up to 1983)
II. Miscellaneous Appeals — Orders, Admission & Hearing.
2nd half – Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)
22. Hon'ble Mr. Justice Rajendra Kumar Mishra
1st half — Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)
23. Hon'ble Mr. Justice Chakradhari Sharan Singh
At 3.30 P.M. — Criminal Misc. Matters under Section 439 Cr. P.C. (Fresh Cases)
24. Hon'ble Mr. Justice Prabhat Kumar Jha
Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
25. Hon'ble Mr. Justice Jitendra Mohan Sharma
Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)
26. Hon'ble Justice Smt. Anjana Mishra
Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
27. Hon'ble Mr. Justice Sudhir Singh
Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.

Patna High Court
The 12th October, 2015

By order of Hon'ble The Acting Chief Justice
Sd/-Prem Ranjan Mishra
Joint Registrar (List)